



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2012-13/320

DBOD.No.Ret.BC.64 /12.07.071/2012-13

December 10, 2012

All Scheduled Commercial Banks

Dear Sir

**Alteration in the name of "Oman International Bank S.A.O.G"
to "HSBC Bank Oman S.A.O.G" in the Second Schedule to
the Reserve Bank of India Act, 1934**

We advise that the name of "Oman International Bank S.A.O.G" has been changed to "HSBC Bank Oman S.A.O.G" in the Second Schedule to the Reserve Bank of India Act, 1934 by Notification DBOD.IBD.No.4591/23.13.030/2012-13 dated September 26, 2012, published in the Gazette of India (Part III-Section 4) dated October 20, 2012.

Yours faithfully

(Sujata Lal)
General Manager



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NOTIFICATION

In pursuance of Clause (c) of sub-section (6) of Section 42 of the Reserve Bank of India Act, 1934 (2 of 1934), the Reserve Bank of India hereby directs the following alterations shall be made in the Second Schedule to the said Act namely:-

For the words “**Oman International Bank S.A.O.G.**” the words “**HSBC Bank Oman S.A.O.G.**” shall be substituted.

(B. Mahapatra)
Executive Director